

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date:27<sup>th</sup> May, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 319/2014(CZ) (M.A.No.230/16)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
2.	<b>Original Application No. 21/2013(CZ) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15) (M.A.No.855/15) (M.A.No.95/16) (M.A.No.211/16) (M.A.No.215/16) (M.A.No.233/16) (M.A.No.539/16) (M.A.No.540/16)</b>	<b>Dr. Alankrita Mehra Vs. Union of India &amp; 9 Ors.</b>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. for R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
3.	Original Application No. 111/2013(CZ)	<b>Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation &amp; 7 ors.</b>	Dr. Subhash C Pandey Mr. AsadUllah Khan,Adv.R-1 Mr. SachinK.Verma,Adv. R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv.	

4.	Original Application No. 125/2013(THC) <b>(M.A.No.570/16)</b> <b>(M.A.No.571/16)</b>	Villagers of Village Patanwati & 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
5.	Original Application No. 144/2015(CZ) <b>(M.A.No.547/16)</b>	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
6.	Original Application No. 55/2016(CZ)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv.	
7.	<b>(M.A.No.594/16)</b> in Original Application No. 123/2015(CZ) <b>(M.A.No.569/16)</b>	Study Circle Society Vs. Union of India & Ors.	Mr. Asad Ullah Khan, Adv. Mr. Hemant Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
8.	<b>(M.A.No.595/16)</b> <b>(M.A.No.596/16)</b> Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 10/2015(CZ)	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena, Adv. Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	
10.	<b>(M.A.No.303/16)</b> in Original Application No.16/2014 (CZ)	Ram Singh &Ors. Vs. Union of India &7 ors.	Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-1 to 6. Mr. Sachin K. Verma, Adv. Mr. Guljari Lal, Adv. for R-5 Mr. Arvind Soni, Adv.	
11.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh,Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	

Date: 27<sup>th</sup> May, 2016

TIME: 14.30 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>FOR HEARING (AFTER ABOVE BENCH)</b>			<b>TIME: 14.00 hrs. to 16.00 hrs.</b>	
11.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Wakil, Adv.	

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